**Annexure 4**

**Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED Date of commencement of CIRP:18 -December-2021**

**List of creditors: Pursuant to claims received and updated as on 29th November 2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| S.No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
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